

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) and (c). A three man delegation sponsored by the Sports Goods Export Promotion Council returned to India in the month of July after visiting West European Countries. The object of the delegation was to study market conditions and price trends, licensing formalities and suitable media for advertising and publicity in each of the countries visited. The report of the delegation has not yet been received.

Fertiliser Factory, Trombay

1757. { Shri Subodh Hansda:
Shri R. C. Majhi:
Shri Nek Ram Negi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the tender for the supply of major plants for the Trombay fertiliser factory has been called;

(b) how many tenders have been received;

(c) what was the last date for receiving the tenders;

(d) whether any tender has been accepted; and

(e) if so, the name of the firm?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes.

(b) 11 tenders have been received for Part A (gas reformation and ammonia plant), 3 for part B (Urea Plant), 6 for part C (nitric acid plant) and 5 for part D (nitrophosphate plant), 3 other firms have submitted tenders only for small sections of part A.

(c) The last date for the receipt of tenders for Parts A and B was 30th April, 1960 and for parts C and D the 30th June, 1960.

(d) Not so far.

(e) Does not arise.

Vacant Government Quarters

1758. Shri Ram Garib: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that a number of quarters built in front of the village in Vinay Nagar near the bridge towards north and east are lying vacant for over two years;

(b) if so, for whom those quarters are intended;

(c) what are the reasons for not making allotments of those quarters; and

(d) whether certain amenities are yet to be provided there?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) to (c). 64 houses in Vinay Nagar (Sarojini Nagar and Lakshmi Bai Nagar) were completed in September, 1959 under the Slum Clearance Scheme for allotment to community service personnel such as tailors, cobblers, barbers etc. who have built unauthorised structures on land in or adjacent to Government colonies or are living in the slum areas. These houses were duly offered for allotment to the persons concerned by the Municipal Corporation of Delhi. It has been reported that no person has, however, accepted the allotment so far.

(d) No.

National Mines Safety Committee

1759. Shri Raghunath Singh: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Safety Education and Propaganda Committee met in Jharia on the 24th June, 1960 and requested Government to establish a National Mines Safety Committee; and

(b) if so, the reaction of Government thereto?